

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:474
ANSWERED ON:25.04.2008
PENDING CASES IN VARIOUS COURTS
Bhai Lal Shri

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of cases pending before the Supreme Court and various High Courts in the country at present;
- (b) whether the Government has made any assessment regarding the likely time to be taken by these courts for disposal of the pending cases;
- (c) if so, the details thereof; and
- (d) the various steps proposed to be taken by the Government for reducing the pendency of cases before the Supreme Court and High Courts?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ)

- (a) to (d) A statement is laid on the Table of the House.